

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3100
ANSWERED ON:31.07.2014
IMPLEMENTATION OF SACHAR COMMITTEE RECOMMENDATIONS
Biju Shri Parayamparanbil Kuttappan

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the progress on the action taken by the various Union Ministries and Departments/ States/ UTs/ agencies/ authorities on the recommendations made by the Sachar Committee for ameliorating the condition of the minorities;
- (b) if so, the details thereof;
- (c) whether the Government has laid down any time frame for implementation of the recommendations; and
- (d) if so, the details thereof?

Answer

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a) & (b): Yes, Madam. 76 recommendations were listed from the Sachar Committee Report, out of which 72 recommendations were accepted by the Government. Three recommendations were not accepted and one recommendation was deferred. The Government has taken 43 decisions in respect of the 72 recommendations, which have been accepted. Some of the recommendations were clubbed together for taking follow-up action. The responsibility of implementation of the decisions taken by the Government on the recommendations of the Sachar Committee has been given to the concerned Ministries/Departments. Ministry of Minority Affairs monitors the progress of implementation of the decisions of the Government on the recommendations of the Sachar Committee. Follow up action on the decisions of the Government on the recommendations of the Sachar Committee is reviewed quarterly by the Secretary (Minority Affairs) with the Nodal Officers of the Ministries/Departments concerned. The follow up action on the decision of the Government on the recommendations of Sachar Committee is also reviewed by the Committee of Secretaries once in every six months and then it is reported to the Cabinet. The status of implementation of decisions is given in Annexure.

(c) & (d): The decisions taken by the Government on the recommendations of the Sachar Committee have been grouped under the major areas namely (i) Education; (ii) Skill Development; (iii) Access to credit; (iv) Special development initiatives; (v) Measures for affirmatives action; (vi) Wakfs; and (vii) Miscellaneous. Implementation of many of these decisions of the Government is continuous in nature and no time frame has been fixed in this regard.